CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL MUMBAI REGIONAL BENCH, COURT NO. 5

SERVICE TAX EARLY HEARING APPLICATION NO. 85064 OF 2024 IN SERVICE TAX APPEAL NO. 89820 OF 2018

INTERTEK TESTING SERVICES INDIA LTD.

Appellant

Vs

COMMISSIONER CENTRAL GOODS AND SERVICE TAX, NAVI MUMBAI.

Respondent

Appearance:

Present for the Appellant : None.

Present for the Respondent : Shri S.B.P. Sinha, AR.

Date of Hearing: **14/03/2024**

ORDER

None for the Appellant.

2. Learned Authorized Representative is present.

3. Written request is received from the Appellant to permit them ehearing of the early hearing application and it has put it on record that they have filed a request before the registry and submitted the detail in the prescribed annexure. Registry is directed to list the early hearing application on a Thursday, preferably on 09.05.2024, if the procedural requirements for placing the early hearing application in e-hearing mode is made by the applicant on 25.04.2024.

(ANIL.G.SHAKKARWAR) MEMBER (TECHNICAL) (Dr. SUVENDU KUMAR PATI) MEMBER (JUDICIAL)